

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LEO DUCT ENGINEERING & CONSULTANTS LIMITED Date of Commencement of Liquidation: 09-07-2019; List of Stakeholders as on Date: 28-10-2023; Name of IP: Mr. Pramod Dattaram Rasam; Process Number: 1; Last 5 digit of registration number: 11259

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	1	6976827	1	6976827				NA
3	Secured financial creditors	1	764938939	1	764505009		433930		Annexure 3
4	Unsecured financial creditors	5	35843490	1	23190840		12752650		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	2	475466	2	475466				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	15333138	13	15323435		9703		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	823567860	18	810471577		13196283		